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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2018.

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala,**
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(CAA)No.28/BB/2018	For hearing	Sec 230-232	M/s Shriprop Housing Pvt Ltd	Uday Shankar Associates		

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s :
Uday Shankar R.M.
Juli Chandel
Uday Shankar Associates
(9682848179)


Petitioner
Petitioner

Sub

RESPONDENT/s :

ORDER

Heard Shri Uday Shankar R.M. with Ms. Juli Chandel, learned counsels for the Petitioner.
Post the case on 12.09.2018


Member(T)

Prema Murray - Steno


Member (J)